

Annexure 4
Name of Corporate Debtor:Rohtas Bio Energy Private Limited;
Date of commencement of CIRP: 16-04-2026; List of creditors as on: 22-05-2026
List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)													
Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt (DD/MM/YYYY)	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	IL&FS Energy Development Company Limited	13-05-2026	2,41,99,92,453.00	2,40,86,59,887.00	Financial	-	YES	0%	-	-	1,13,32,566		No incremental interest has been charged on FCD by the creditor after the certain date (not mentioned in Claim form)
2	IL&FS Solar Power	13-05-2026	16,96,30,206.00	16,77,31,837.00	Financial	-	YES	0%	-		18,98,369		-
Total			2,58,96,22,659.00	2,57,63,91,724.00	-	-	-		-	-	18,98,369		-